

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

Original
Applicant(s) Pekheraj APPLICATION NO. 14 OF 2002
Respondent(s) V.O.D. Lon
Advocate for
Applicant(s) Mr. L.R. Pania Advocate for
Respondent(s)

Notes of the Registry	Orders of the Tribunal
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04/06/2002
Mr. R.S. Chaudhary, Counsel for the Applicant

Register put up in Court for
admission to day as per Court slip.

Recd
REGISTRAR
C.A.T. JODHPUR
not

4-6-2002

Shri R. S. Choudhary counsel for the
applicants.

Learned counsel for
the applicant wants to withdraw
this application. Application is
allowed to be withdrawn with
a liberty to file a fresh one
as and when, if any cause of
action arises.

hups
A.P. NAGRATH
Adm. Member

on
(D. P. GARG)
Vice Chairman

Part II and III destroyed
in my presence on 19.7.02
under the supervision of
section officer as per
order dated 14/12/02

Section officer (Records)

Copy of order sent
to Applicant by
REG. vide
DE. 10.7.02
Recd. AD

Vide no. 196 of 199
dated 26/6/2002
Admitted from R2 to
with sign & R-1 order

AD
18/6/02
AD with
sign for
28/6